

In the National Company Law Tribunal,  
Bengaluru, Special Bench

C.P. (IB)/209(BEN)2019  
Court No. 1  
Item No. 120

IBC under Sec 7

In the matter of:

CORPORATION BANK

.....Petitioner

V/s

M/S AMINTHA INFRASTRUCTURE PRIVATE  
LIMITED

.....Respondent

Order delivered on ..27/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Honble Member(J)  
Shri ASHUTOSH CHANDRA, Honble Member(T)

For Petitioner(s):

MR. ANIRUDH FOR THE APPLICANT IN I.A NO. 94 OF 2021

For Respondent(s):

NONE

Order

Heard Mr. Anirudh, learned Counsel for the Applicant in I.A No. 94 of 2021  
and none appeared for the Respondent through Video Conference.

Post the case on 27.05.2021.

Member(T)

Member(J)

Brunda

Due to being engaged in preparation of pending disposed of/ order reserved cases, this order sheet was  
not created in CIS website and hence could not get it signed from the Hon'ble Members on time.

Recd  
From  
16/07  
Counsel Officer